NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 21/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/7/2016

NAME OF THE PETITIONER(S)

: H. Ramesh

NAME OF THE RESPONDENT(S)

: M/s AUM Consultancy Pvt Ltd & 4 Ors

UNDER SECTION

: 210,213,241,242,243

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(i) cibi Vishnu T.v.P. Caiviban Counsel Per Petitioner Counsel for R2 183

(2) M/s. k. Sumathi R Z + 3 (Mrs. G. Shanthi Meendishi for Ms le Sumathi)

ORDER

Shri T.V.P.Sai Vihari, counsel for petitioner present. Ms. G Shanti Meenakshi, counsel for R2 & R3 present and sought time for submitting sur rejoinder. Time extended at request. Put up on 15.03.2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)